

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB) No.7/ BB/ 2017 Sl. No. 45/ 2017	Admission	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. J. SANGHVI

Petitioner



9844092226

Counsel for petitioner is present. He has filed one memo along with acknowledgment stating that notice issued to the respondent is served. Respondent is called, absent. It is brought to the notice of the Tribunal by the counsel for the petitioner that respondent company has already moved this Tribunal to declare it as insolvent.

List it on 21.06.2017.


MEMBER (J)


MEMBER (T)